

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 682
ANSWERED ON 06/02/2024**

STATUS OF INSTALLMENTS OF PMAY

**682. SHRI RAMESH CHANDER KAUSHIK:
SHRI AJAY KUMAR MANDAL:
SHRIMATI GEETA KORA:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses approved and pending under the Pradhan Mantri Awaas Yojana (PMAY) in Singhbhum, Sonipat of Haryana and Bhagalpur Parliamentary Constituencies;**
- (b) whether the eligible beneficiaries from all the Gram Panchayats have been linked to the said yojana;**
- (c) if so, the names of the Gram Panchayats which are connected to the said yojana and the names of the Gram Panchayats which are yet to be connected along with the reasons therefor; and**
- (d) the status of payment of first and second installments of PMAY in Singhbhum, Sonipat and Bhagalpur Parliamentary Constituencies?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a): In order to achieve the target of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to construct 2.95 crore pucca houses with basic amenities by March, 2024. Out of the overall mandated target of 2.95 crore houses allocated to States/UTs under the PMAY-G, more than 2.94 crore houses have already been sanctioned to the beneficiaries and ~2.55 crore houses have already been completed as on 03.02.2024. The number of houses sanctioned and pending to be sanctioned under the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) in Singhbhum, Sonipat of Haryana and Bhagalpur

Parliamentary Constituencies as on 03.02.2024 is given in Annexure-I.

The Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under “Housing for All” Mission since June 2015 by giving Central assistance to States/ Union Territories (UTs) for providing all-weather pucca houses to all eligible urban beneficiaries. The physical and financial progress of PMAY-U in Singhbhum, Sonipat and Bhagalpur Parliamentary Constituency are at Annexure-II.

(b) & (c): Yes Sir, under PMAY-G, the beneficiaries are identified based on the housing deprivation parameters prescribed under Socio Economic Caste Census (SECC) 2011. After due verification by the Gram Sabha and completion of Appellate Process, Gram Panchayat-wise Permanent Wait List (PWL) is prepared. The auto generated priority list of households from SECC, 2011 database was provided to the States/Union Territories (UTs) for conducting Gram Sabha meetings to finalize the PWL. As on 03.02.2024, a total of 2.04 crore households have been identified and included in PWL from SECC, 2011. Further, the details of such households who claimed to have been left out from the SECC 2011 based PWL and eligible for inclusion in PWL, have been captured by the States/UTs in the Awaas+ Survey, 2018. The Survey was conducted during January, 2018 to 7th March, 2019. In order to fill the gap of 91 lakh houses (2.95 crore -2.04 crore), Awaas+ 2018 data have been utilized and equivalent targets have already been allocated to the States/UTs.

Further, the Ministry allocates target to the State considering it as one unit and the District/Block/Gram Panchayat-wise targets are allocated/ distributed by State Government. The District/Block/Gram Panchayat level data of all States/UTs related to houses allocated, sanctioned and completed can be seen at programme website at www.pmayg.nic.in---- >AwaasSoft---->Reports---->Houses progress against the target financial year.

(d): Under the PMAY-G, as on 03.02.2024, against a national target of 2.95 Crore, 1st installment has been released to 2.80 Crore beneficiaries and 2nd installment released to 2.64 crore beneficiaries. The status of payment of first and second installments to PMAY-G beneficiaries in Singhbhum, Sonipat and Bhagalpur Parliamentary Constituencies as on 03.02.2024 and status of release of funds under PMAY-U are given in Annexure-III.

STATEMENT IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 682 TO BE ANSWERED ON 06.02.2024 REGARDING STATUS OF INSTALLMENTS OF PMAY

Number of houses sanctioned and pending to be sanctioned under the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) in Singhbhum, Sonipat of Haryana and Bhagalpur Parliamentary Constituencies as on 03.02.2024

(units in nos.)

Parliamentary Constituency	District	Block	Target	Houses Sanctioned	Pending to be sanctioned
SINGHBHUM	SERAIKELA	SERAIKELA	6,235	6,235	0
		WEST SINGHBHUM	CHAIBASA	2,515	2,514
	CHAKARDHARPUR		8,181	8,181	0
	JAGANNATHPUR		2,318	2,318	0
	MANJHGAON		4,921	4,921	0
	MANOHARPUR	2,918	2,918	0	
TOTAL			27,088	27,087	1
SONIPAT	SONIPAT	GANAUR	293	293	0
		GOHANA	92	92	0
		KATHURA	93	93	0
		KHARKHODA	201	201	0
		MUNDLANA	197	197	0
		MURTHAL	152	152	0
		RAI	23	23	0
		SONIPAT	149	149	0
	JIND	JULANA	127	127	0
		SAFIDON	88	88	0
JIND		199	199	0	
TOTAL			1,614	1,614	0
BHAGALPUR	BHAGALPUR	BIHPUR	6,133	6,133	0
		COLGONG	8,327	8,327	0
		GOPALPUR	4,510	4,510	0
		GORADIH	7,563	7,563	0
		ISMAILPUR	2,779	2,779	0
		JAGDISHPUR	6,381	6,381	0
		KHARIK	8,672	8,672	0
		NARAYANPUR	2,265	2,265	0
		NATHNAGAR	3,340	3,340	0
		NAUGACHHIA	3,296	3,296	0
		PIRPANTI	6,570	6,570	0
RANGRACHOWK	4,476	4,476	0		

		SABOUR	3,198	3,198	0
		SHAHKUND	6,997	6,997	0
		SONHAULA	5,566	5,566	0
		SULTANGANJ	6,447	6,447	0
Total			86,520	86,520	0

Annexure-II

STATEMENT IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 682 TO BE ANSWERED ON 06.02.2024 REGARDING STATUS OF INSTALLMENTS OF PMAY

Physical and financial progress in parliament constituency under PMAY-U

Sr. No.	Particulars	Singhbhum (Jharkhand)	Sonipat (Haryana)	Bhagalpur (Bihar)
1	Houses Sanctioned (Nos)	5,034	9,737	5,487
2	Houses Grounded (Nos)	5,011	7,509	5,244
3	Houses Completed (Nos)	4,143	5,096	2,666

STATEMENT IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 682 TO BE ANSWERED ON 06.02.2024 REGARDING STATUS OF INSTALLMENTS OF PMAY

Part (a)

Status of payment of 1st and 2nd installments to PMAY-G beneficiaries in Singhbhum, Sonipat and Bhagalpur Parliamentary Constituencies as on 03.02.2024

(units in nos.)

Parliamentary Constituency	District	Block	1st Installment	2nd Installment
SINGHBHUM	SERAIKELA KHARSAWAN	SERAIKELA	6,235	6,081
		CHAIBASA	2,514	2,488
	WEST SINGHBHUM	CHAKARDHARPUR	8,181	8,019
		JAGANNATHPUR	2,318	2,275
		MANJHGAON	4,921	4,806
		MANOHARPUR	2,918	2,864
Total			27,087	26,533
SONIPAT	SONIPAT	GANAUR	293	290
		GOHANA	92	92
		KATHURA	93	93
		KHARKHODA	201	201
		MUNDLANA	197	196
		MURTHAL	152	148
		RAI	23	23
		SONIPAT	149	148
	JIND	JULANA	127	127
		SAFIDON	88	86
		JIND	199	196
Total			1,614	1,600
BHAGALPUR	BHAGALPUR	BIHPUR	6,132	5,976
		COLGONG	8,312	8,237
		GOPALPUR	4,508	4,452
		GORADIH	7,560	7,434
		ISMAILPUR	2,775	2,691
		JAGDISHPUR	6,373	6,276
		KHARIK	8,668	8,537
		NARAYANPUR	2,264	2,193
		NATHNAGAR	3,309	3,255
		NAUGACHHIA	3,295	3,231
PIRPANTI	6,545	6,426		

		RANGRACHOWK	4,475	4,383
		SABOUR	3,193	3,114
		SHAHKUND	6,969	6,850
		SONHAULA	5,561	5,456
		SULTANGANJ	6,443	6,346
	Total		86,382	84,857

Part (b)

Status of payment of 1st and 2nd installments to PMAY-U beneficiaries in Singhbhum, Sonipat and Bhagalpur Parliamentary Constituencies as on 03.02.2024

Particulars	Singhbhum (Jharkhand)	Sonipat (Haryana)	Bhagalpur (Bihar)
Central Assistance Sanctioned (₹ in Cr)	76.56	165.00	89.03
1st Installment	35.53	58.33	38.23
2nd Installment	23.10	41.16	15.35
3rd Installment	7.94	12.53	4.07
	66.57	112.02	57.64
